

IN THE COURT OF JUDICIAL MAGISTRATE No. V, MADURAI

Present: E. Pravin Kumar, B.A.,B.L.,

J.M. V, Madurai

Monday, 06th of July 2020

Crmp 552 / 2020

Santhanakumar

S/o.Gurusamy

... Petitioner/Accused

Vs

State rep. by Sub Inspector of police,

S.S.Colony Police Station

Crime No.1639/2020

U/sec. 294(b),307 IPC

... Respondent/Complainant

01-07-2020

Order

Heard. Records perused. The alleged offence are exclusively triable by sessions court. No specific grounds are pleaded or argued by the accused. At this stage this application is not maintainable . In the result, this application is dismissed.

(S/d) E.Pravinkumar
Judicial Magistrate No. V,

Madurai